

Regd.

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HP STATE POLLUTION CONTROL BOARD
BELOW BCS, PHASE-III, NEW SHIMLA (H.P.)

No. PCB/(DL-287)/OA No. 78/2020- 13865

Dated : 2.9.2020

To

The Registrar General,
Hon'ble National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi-110001.

Subject:- Action Taken report in OA No. 78/2020 titled BBN Pollution Control Samittee V/s State of HP &ors.

Sir,

Please refer to order dated 09-07-2020 passed by Hon'ble NGT in the above cited matter wherein the Hon'ble NGT while disposing off the OA, passed the following directions:-

- "1. Grievance in this application is that M/s Micro Turner VI, Village Haripur, Tehsil Nalagarh, District Solan is operating in violation of environmental norms. Waste water is released in open and into the water bodies, air pollution is caused, affecting the health of the inhabitants and also the life of the animals.*
- 2. We do not find sufficient supporting material but at the same time the allegations may need to be looked into by the State PCB and the SDM, Nalagarh.*
- 3. The applicant may serve a set of papers on the State PCB and the SDM, Nalagarh so that they may look into the matter and take such action as may be necessary"*

In this connection and in compliance to aforesaid a joint inspection committee comprising of SDM Solan, Dy CEO, Baddi Barotiwala Nalagarh Development Authority (BBNDA), Dy Director Industries, Regional Officer, HPSPCB Baddi, and Tehsildar Baddi inspected the unit i.e. M/s Micro Turner, Unit-VI, Village Haripur, Tehsil Baddi, Distt. Solan, H.P. on 14-08-2020. The Joint Inspection Report received from the Regional Officer, HPSPCB Baddi is annexed as **Annexure-I**.

As per joint inspection report, the unit is engaged in the manufacturing of precision automobiles components. The main raw material of unit is steel coils, bright steel bars, cold forged/hot forged blanks and components. For manufacturing of precision automobile components unit is carrying out operations such as wire drawing forging, blanking, CNC turning, center less grinding, drilling, separation rolling, carburizing & tempering annealing, phosphating/ electroplating as per requirement, assembling and packing. The unit has adopted the following measures for control of air and water pollution:-

- **Measures adopted for Abatement of Air pollution:-**

For control of fumes from the electroplating and phosphating section, the unit has provided fume extraction system followed by wet scrubber (3No's) and stack of height approx. 20 meter from the ground level.

- **Measures Adopted for Control of Water Pollution:-**

The unit is mainly using the water in the process in electroplating & phosphating section and other sections such as washing of components. For treatment of process effluent from the electroplating section, phosphating section and other sections, the unit has provided Effluent treatment plant of capacity 35 KLD comprising of physico-chemical treatment followed by tertiary treatment of sand and carbon filter and sludge drying beds for dewatering of sludge. The treated effluent is further passed through Reverse osmosis plant of 1800 ltr/hour capacity and the RO reject generated is evaporated in the evaporator of 200 ltr/hour capacity. The treated effluent is reused in the plant by the unit and the surplus effluent is disposed off to the Common Effluent Treatment Plant of M/s Baddi Infrastructure at Kenduwal, Baddi, Distt. Solan through tankers to maintain the zero liquid discharge from the plant

Reportedly, for treatment of Domestic sewage, the unit has provided Sewage Treatment Plant of capacity 20 KLD comprising of Biological Treatment and tertiary Treatment of sand and carbon filter and sludge drying beds for dewatering of sludge and the treated effluent is reused in the plant for gardening purpose.

- **Hazardous waste disposal:-**

The unit is generating the Hazardous waste in the form of used oil and ETP sludge and the same is disposed off to the Shivalik Solid Waste Management Limited (TSDF) at Dabhota.

It is submitted that as per report of joint inspection Committee, detailed inspection of area adjoining to unit was also conducted by the committee and no traces of any kind of discharge/ by-pass of effluent were observed from point/non-point sources in the river adjacent to the plant.

It is also submitted that the Regional Officer, HPSPCB, Baddi shall maintain surveillance over the unit and in case of violation, the State Board shall ensure regulatory action under law.

The detailed joint inspection report of the committee is annexed herewith as **Annexure-I** which may kindly be placed on record please.

(Encl: as above)

Yours faithfully,

(Aditya Negi, IAS)

**Member Secretary,
HPSPCB-Shimla**

Tel. No. 0177-2673766.

o/c



HP STATE POLLUTION CONTROL BOARD
HIMUDA COMPLEX, Phase -I, Baddi
Tehsil Baddi, Distt. Solan (HP) Phone-01795- 245374

No.PCB/RO Baddi/Micro Turners-IV/M-94/2020- **677** . Dated:-25.08.2020

To

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The Member Secretary,
HPSPCB, Shimla-171009.

Subject: - Regarding OA No. 78/2020 titled as BBN Pollution Control Samittee Vs State of HP before the Hon'ble NGT.

to
Sir,

to
This has reference to letter No. PCB OA No. 78/2020 - 11626-27 dated 14.07.2020 on the subject cited above. In this context, please find enclosed herewith the joint inspection report of M/s Micro Turners unit-IV, Village Haripur, Tehsil Baddi, Distt. Solan, HP along with **Annexures-I to III** for information and necessary action at your end please.

of
Encl: - As above

Yours faithfully,


Senior Environmental Engineer
HPSPCB RO, Baddi

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Joint inspection report of M/s Micro turner Unit VI, village Harraipur, Tehsil Baddi, Distt. Solan, H. P

In pursuance to the orders passed by the Hon'ble National Green Tribunal, Delhi in OA No. 78/2020 titled B.B.N. Pollution Control Committee (H.P.) V/s State of H.P. & ors M/s Micro turner Unit VI, village Harraipur, PO Kharoni, Tehsil Baddi, Distt. Solan, H. P. vides which the complaint was disposed off by Hon'ble National Green Tribunal with the following directions:

“

1. *Grievances in this application is that M/s Micro Turner VI, Village Haripur, Tehsil Nalagarh, District Solan is operating in violation of environmental norms. Waste water is released in open and into the water bodies; air pollution is caused, affecting health of the inhabitants and also the life of animals.*
2. *We do not find sufficient supporting material but as same time the allegations may need to be looked into by the State PCB and the SDM Nalagarh.*
3. *The applicant may serve a set of papers on the State PCB and the SDM Nalagarh so that they may look into the matter and take such actions as may be necessary.”*

In compliance to above orders the Complainant i.e. President B.B.N. Pollution Control Committee was requested vide letter No. NLG/SDM/Reader/2020- 1215-16 dated 05.08.2020 to submit the set of the papers along with copy of complaint so that appropriate action (if required) can be initiated in compliance to above orders and complainant attended the office on dated 07-08-2020 and has made the statement (**Annexure-1**)

Further, in compliance to above orders, A committee comprised of following members was constituted by the Sub Divisional Magistrate vide Letter no. NLG/SDM/Reader/2020-1174-76 dated 22-07-2020 and even letter no. 1239 dated 07-08-2020 for conducting joint inspection of unit on dated 14.08.2020 (**Annexure-2**).

The Committee visited M/s Micro Turner unit-VI, village Harraipur, Tehsil Baddi, Distt. Solan, HP on dated 14.8.2020 and detailed inspection of unit was carried.

The unit M/s Micro Turner unit-VI is engaged in the manufacturing of precision automobiles components. The main raw material of unit is steel coils, bright steel bars, cold forged/hot forged blanks and components. For manufacturing of precision automobile

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components unit is carrying out operations such wire drawing forging, blanking, CNC turning, center less grinding, drilling, separation rolling, carburizing & tempering, annealing, phosphating/electroplating as per requirement, assembling and packing.

1.0 Measures Adopted for Abatement of Air pollution.

For control of fumes from the electroplating and phosphating section unit has provided fume extraction system followed by wet scrubber (3 No's) and stack of height approx. 20 meter from the ground level (**Photo 1-3**). The Detail of Pollution control devices installed in the plant with their capacities is tabulated in **Table 1**.

Table 1 (Detail of Air Pollution Control Devices)

Sr. No.	Name of Section	Detail of Pollution Control Devices	Capacity of ID fan
1.	Phosphating	Fume extraction system connected with wet scrubber and stack height of 20 m from ground level.	16800 CFM
2.	Barel Plating (Electroplating)	Fume extraction system connected with wet scrubber and stack height of 20 m from ground level.	20000 CFM
3.	Rack Plating (Electroplating)	Fume extraction system connected with wet scrubber and stack height of 20 m from ground level.	20000 CFM

2.0 Measure Adopted for Control of Water pollution from the plant

The unit is mainly using the water in the process in electroplating & phosphating section and other sections such as washing of components.

For treatment of process effluent from the electroplating section, phosphating section and others sections unit has provided Effluent Treatment Plant of capacity 35 KLD comprising of physico chemical treatment followed by tertiary treatment of sand and carbon filter and sludge drying beds for dewatering of sludge and the treated effluent is further passed through Reverse osmosis plant of 1800 ltr/ hour capacity and the RO reject generated is evaporated in the evaporator of 200 ltr/ hour capacity (**Photo 4-6**). The treated effluent is reused in the plant by the

unit and the surplus effluent is disposed off to the Common Effluent treatment Plant of Baddi Infrastructure at Kenduwal, Baddi, District Solan through tankers (**Annexure 3**) to maintain the zero liquid discharge from the plant.

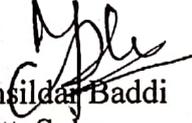
For treatment of Domestic sewage unit has provided Sewage treatment plant of capacity 20 KLD comprise of Biological treatment and tertiary treatment of sand and carbon filter and sludge drying beds for dewatering of sludge and the treated effluent is reused in the plant for gardening purpose. (**Photo 7**).

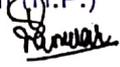
3.0 Hazardous waste disposal detail

The unit is generating the Hazardous waste in the form of used oil and ETP sludge and the same is disposed off to the Shiwalik Solid Waste Management Limited (TSDF) details.

The Detailed inspection of area adjoining to unit was carried out by the committee and no traces were observed of any kind of discharge/ bypass of effluent from point/ non-point sources in the river adjacent to the plant. (Photo-8).

Dy. Director of Industries
Single Window Clearance Agency,
Baddi-Barotiwala-Nalagarh Area,
Department of Industries
Baddi Distt. Solan (H.P.)


Tehsildar Baddi
Distt. Solan
तहसीलदार बद्दी,
जिला सोलन (हि)


Deputy Director,
Department of Industries, Baddi
Distt Solan


Sr. Environmental Engineer,
HPSPCB, Regional Office,
Baddi, Distt. Solan


Sub-Divisional Magistrate,
Baddi, Distt. Solan (H.P.)

No. NLG/SDM/Reader/2020- 1215-16
Office of the Sub Divisional Magistrate
Nalagarh, District Solan (HP)
Dated:- 05-08-2020

To

The President,
Baddi Barotiwala Nalagarh Pollution Control Samittee,
Tehsil, Nalagarh, Distt. Solan (HP)

Subject: OA No. 78/2020 titled as BBN Pollution Control Samiti Vs State of HP
before the Hon'ble NGT.

In pursuance to the orders passed by the Hon'ble NGT State of HP in
above Noted OA No. 78/2020 vide which the complaint has been disposed off by Hon'ble NGT
with the following directions:

1. Grievances in this application is that M/s Micro Turner VI, Village Haripur, Tehsil Nalagarh, District Solan is operating in violation of environmental norms. Waste water is released in open and into the water bodies; air pollution is caused, affecting health of the inhabitants and also the life of animals.
2. We do not find sufficient supporting material but as same time the allegations may need to be looked into by the State PCB and the SDM Nalagarh.
3. The applicant may serve a set of papers on the State PCB and the SDM Nalagarh so that they may look into the matter and take such actions as may be necessary

In this context, you are requested to be present in the office of the undersigned on 07-08-2020 and submit the set of the papers along with copy of complaint so that appropriate action (if required) can be initiated in compliance to OA No. 78/2020 titled as BBN Pollution Control Samiti Vs State accordingly.

Endst. No. As Above.

Copy forwarded to the Senior Environmental Engineer, HP State Pollution Control Board, for information please.

Sub Divisional Magistrate,
Nalagarh, District Solan.

Dated:

Sub Divisional Magistrate,
Nalagarh, District Solan.

व्याज श्री दर्शन सिंह सेनी पुत्र श्री बेली राम निवासी
गांव बेली खोल (खरणी) तहसील बट्टी जिला सोलन हि.प्र.
हाल उपायल जल संबंधन बोर्ड हिमाचल प्रदेश। उम्र 50 सात

संशोधन

07-08-2020

व्याज किया कि मैं उपरोक्त पते का स्थान निवासी
हूँ। व्याज किया कि मैं BBN Pollution Control समिति का अध्यक्ष
हूँ। मैंने National Green Tribunal, New Delhi में M/s Micro
Turner & गांव हरीपुर तहसील हरशियपुर तहसील नालागढ़ के विभाजक
वायु प्रदूषण व गंदे पानी को खुले में कंटेनर वारे डिमांड
दर्ज की थी। आज दिनांक 07-08-2020 को सुनारिक आदेश
NCT, Principal Bench, New Delhi में SDM Nalgah के
कार्यालय में पैरा होकर व्याज कलमबद्ध करवा रहा हूँ। उपरोक्त
कंपनी ने अपनी Company में वायु प्रदूषण व गंदे पानी की
निवासी वारे कोई सुचारु व्यवस्था न कर रखी है। जिस कारण
इस कंपनी के आस पास रहने वाले आम लोगों की परेशानी
का समाधान करना पड़ रहा है। तथा निशारी कलम का भी
खतरा बना हुआ है। मूल डिमांड पर भी अभी तक
पास उपलब्ध न है। अतः उपरोक्त Company के विभाजक उचित
कार्यवाही की जाये, ताकि आम जनता को गंदगी जैसे वायु
प्रदूषण व गंदे पानी से निजात मिल सके। यही मेरा व्याज है।
जो मैंने देखा व सुन व समझ लिया है। जो सही व दुस्त है।
R.H.S.A.C

Sub Divisional Magistrate
Nalagarh, Distt. Solan (H.P.)

1 of 11

Annexure - II
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No. NLG/SDM/Reader/2020-1174/76
Office of the Sub Divisional Magistrate,
Nalagarh, District Solan HP.

Dated: - 22-07-2020

Office Order

Subject: - OA No. 78/2020 titled as BBN Pollution Control Samiti Vs
State of HP before the Hon'ble NGT.

In pursuance to the orders passed by the Hon'ble NGT State of HP in above noted OA No. 78/2020. The following Joint Committee consisting of the officers mentioned below is hereby constituted for the inspection of the premises of M/s Micro Turner VI Village Haripur, Tehsil Nalagarh, District Solan which is operating in violation of environmental norms, waste water is released in open and into the water bodies, air pollution is caused, effecting the health of the inhabitants and also the life of animals.

Therefore, the following committee shall inspect the premises of M/s Micro Turner on dated 05-08-2020 and ascertain the factual position on the spot and submit the joint action taken report to the undersigned within seven days in association and coordination with the undersigned. The copy of above order is forwarded to the following for information and necessary action please.

- | | |
|---|----------|
| 1. The Sub Divisional Magistrate, Nalagarh Distt. Solan HP. | Chairman |
| 2. The Dy. CEO, BBND, Baddi at Jharmajri, Distt. Solan HP. | Member |
| 3. The Dy. Director of Industries, Baddi, Distt. Solan HP. | Member |
| 4. The Regional Officer, HPSPCB, Baddi, Distt. Solan HP. | Member |
| 5. The Tehsildar Baddi, Distt. Solan HP. | Member |


Sub Divisional Magistrate,
Nalagarh, District Solan HP.

G. D. B. I.

No. NLG/SDM/Reader/2020- 1239
Office of the Sub Divisional Magistrate,
Nalagarh, District Solan HP.

Dated:- 07-08-2020

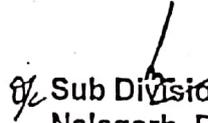
Office Order

Subject: - OA No. 78/2020 titled as BBN Pollution Control Samiti Vs
State of HP before the Hon'ble NGT.

In continuation to this office order No. NLG/SDM/Reader/2020-1174-76 dated 22.07.2020 and in pursuance to the orders passed by the Hon'ble NGT State of HP in above noted OA No. 78/2020 vide which a joint inspection committee was constituted for inspection of the premises of M/s Micro Turner VI Village Haripur, Tehsil Nalagarh, District Solan which is operating in violation of environmental norms, waste water is released in open and into the water bodies, air pollution is caused, effecting the health of the inhabitants and also the life of animals.

Therefore, the following committee shall inspect the premises of M/s Micro Turner on dated 14.08.2020 and ascertain the factual position on the spot and submit the joint action taken report to the undersigned within seven days in association and coordination with the undersigned. The copy of above order is forwarded to the following for information and necessary action please.

- | | |
|---|----------|
| 1. The Sub Divisional Magistrate, Nalagarh Distt. Solan HP. | Chairman |
| 2. The Dy. CEO, BBND, Baddi at Jharmajri, Distt. Solan HP. | Member |
| 3. The Dy. Director of Industries, Baddi, Distt. Solan HP. | Member |
| 4. The Regional Officer, HPSPCB, Baddi, Distt. Solan HP. | Member |
| 5. The Tehsildar Baddi, Distt. Solan HP. | Member |


Sub Divisional Magistrate,
Nalagarh, District Solan HP.

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Annexure - III

CETP DETAIL

Date	Rept. No	Tanker No	Consigner Name	GSTIN No. Consiger	CETP (Consignee) Name	GSTIN No. Consignee	From	To	Contents	Actual Wt/KL	
Jan-20						240 KI					
Feb-20						240 KI					
March						120 KI					
April						THE COMPANY CLOSED DURING COVID - 19 LOCK DOWN PERIOD					
May-20						THE COMPANY CLOSED DURING COVID - 19 LOCK DOWN PERIOD					
Jun-20						THE COMPANY CLOSED DURING COVID - 19 LOCK DOWN PERIOD					
Jul-20						THE COMPANY CLOSED DURING COVID - 19 LOCK DOWN PERIOD					
1	4/8/2020	74916	HP64 4634	Micro Turner's Unit -6	02AABFM1796J1ZB	Bharuch Enviro Infrasturcture Ltd.	02AAACB8075FIZO	HarRaipur	Kainduwala (Malpur) Baddi	Effluent Water	20 KI
2	4/8/2020	74917	HP64 4634	Micro Turner's Unit -6	02AABFM1796J1ZB	Bharuch Enviro Infrasturcture Ltd.	02AAACB8075FIZO	HarRaipur	Kainduwala (Malpur) Baddi	Effluent Water	20 KI
3	12/8/2020	73721	HP12J 9992	Micro Turner's Unit -6	02AABFM1796J1ZB	Bharuch Enviro Infrasturcture Ltd.	02AAACB8075FIZO	HarRaipur	Kainduwala (Malpur) Baddi	Effluent Water	20 KI
4	14/8/2020	65408	HP93 2762	Micro Turner's Unit -6	02AABFM1796J1ZB	Bharuch Enviro Infrasturcture Ltd.	02AAACB8075FIZO	HarRaipur	Kainduwala (Malpur) Baddi	Effluent Water	20 KI
5	17/8/2020	61074	HP12D 5661	Micro Turner's Unit -6	02AABFM1796J1ZB	Bharuch Enviro Infrasturcture Ltd.	02AAACB8075FIZO	HarRaipur	Kainduwala (Malpur) Baddi	Effluent Water	20 KI

(Handwritten signature)

Wet scrubber

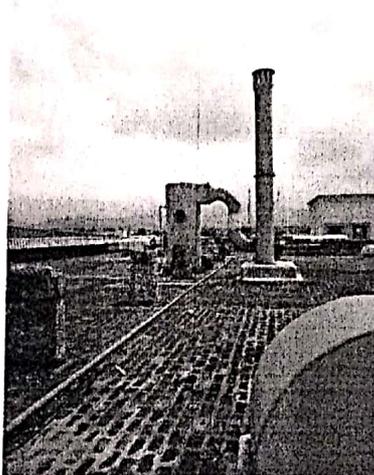


Photo 1

Wet scrubber

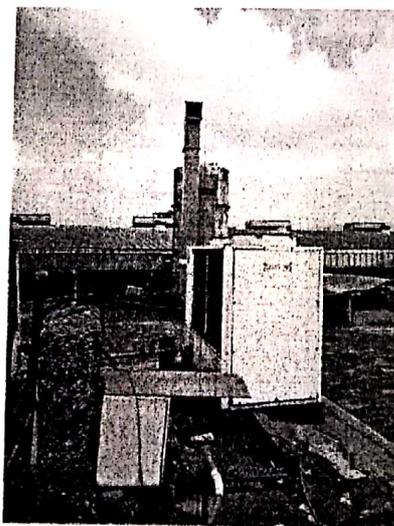


Photo 2

Fume Extraction System

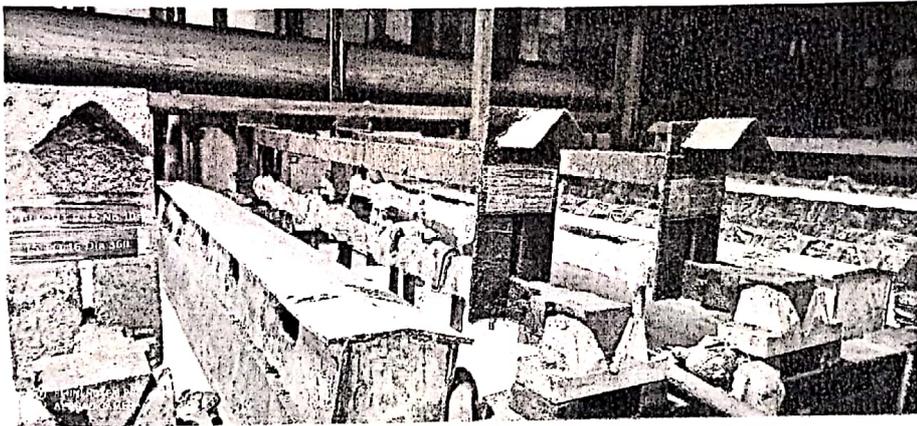


Photo 3

Equalization Tanks of ETP



Photo 4

ETP and Sludge drying beds

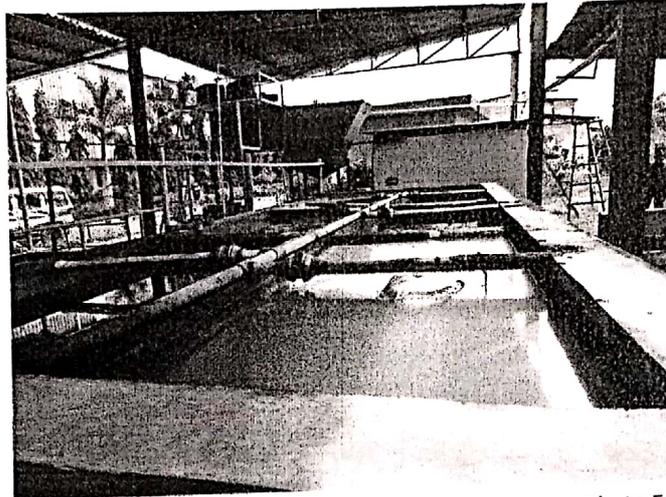


Photo 5

Tertiary treatment, RO System and evaporator

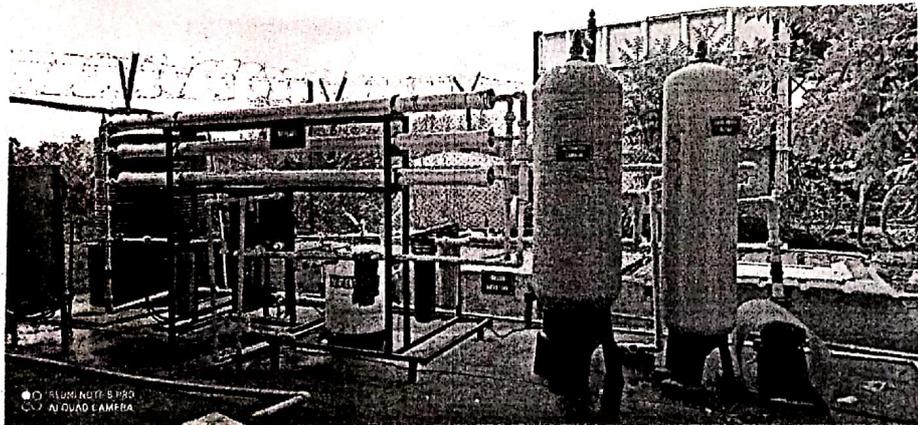


Photo 6

Sewage Treatment Plant

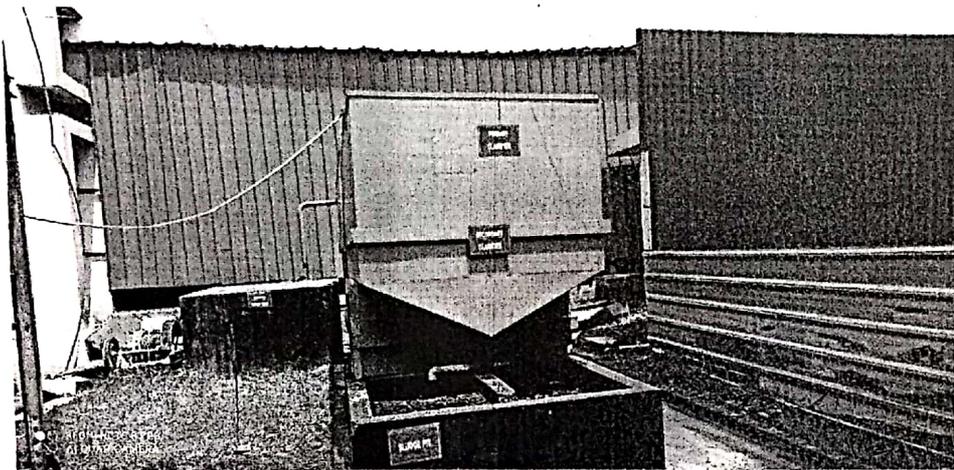


Photo 7

Area adjoining to the unit near the river



Photo 8